

DIVISION BENCH
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/51(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS ALTAMUR EXIM PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances via video conference/physically

Mr. Bhisim Pratap Singh, Adv.] For the Petitioner
Mr. Kushagra Maskara, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. An adjournment is sought on behalf of Ld. Arguing Counsel for the petitioner.
3. At request, this matter is adjourned to **23.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**